

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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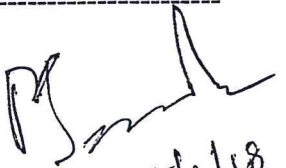
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/505/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : JERINT JACOB.K  
NAME OF THE RESPONDENT(S) : ORIEN KURIES & LOANS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① SANKAR P PANICKER  
IRP  
Oriem Kuries  
and Loans (P)  
Ltd.

  
5/1/18

**ORDER**

IRP in person present and submitted his arguments in relation to CA/56/IB/2017 filed in CP/505/IB/2017. During the course of arguments, it has been found that the minutes of the meeting of the CoC have not been placed on record. The IRP is directed to place the same on record along with an affidavit. Put up on 12.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk